Transfer of Bharat Textile Mill land by NTC

1943. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that National Textile Corporation has given advertisement for transfer of land of Bharat Textile Mill, Mumbai for housing projects;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government of Maharashtra has submitted the proposal to transfer in their favour for construction of houses of economically weaker section and low income group; and
 - (d) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI):
(a) and (b) The National Textile Corporation (NTC) had released an advertisement on 21.6.2010 for the sale of land of Bharat Textile Mills, Mumbai.

(c) and (d) The Maharashtra Housing & Area Development Authority (MHADA) had requested for transfer of the land for affordable housing. Since the NTC Revival Plan as approved by the Board for Industrial and Financial Reconstruction (BIFR) is self-financing and is based on the sale of surplus lands, an online e-auction for the sale of this land has been conducted from 4th to 6th August, 2010 in accordance with BIFR approval.

Restructuring textile policies

1944.SHRI M. V. MYSURA REDDY: Will the Minister of TEXTILES be pleased to state:

- (a) whether there are any plans before Government for restrucuring its textile polices for infrastructural development so as to achieve a growth target of 12 per cent in the coming five years;
 - (b) if so, the details thereof;
- (c) how his Ministry is planning to get cooperation from international players and collaborate them with the Indian textile industry; and